

Contested commercial cases disposed during the month of April-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act/Section	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-2983/19	18.12.2019	BEHARJI DEALERS PVT. LTD. VS. CHARLIE REAL ESTATE LTD.	S.C. JAIN & NIDHI TOMAR	9818944100 & 9717197443	02.04.2024	1567	Yes	Contested				Suit for Recovery
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-1018/21	22.03.2021	TIMES INTERNET LTD. VS. VOKIN BIOTECH LTD.	SH. RAJEEV AGGARWAL & SH. MUNEESH KUMAR	851861472 & 762482172	04.04.2024	1109	Yes	Contested				Suit for Recovery
			301, Extension Block, Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-127/19	19.12.2019	CAPRI GLOABAL PVT. LTD. VS. LEHAR ENTERPRISES LTD.	SH. SAMEER & SH. SANDEEP GAUR	882616962 & 9098573066	09.04.2024	1573	No	Contested				Suit for Recovery
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-9/2023	02.01.2023	SANDEEP JAIN VS. MUNICIPAL CORPORATION DELHI	S.K.JHA SANJEET & MALIK	9818701001 & 7506433495	09.04.2024	463	Yes	Contested				Arbitration Act, 1996
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-1616/2020	20.07.2020	RAHUL JAIN VS. THE WICKER AGE	SH. SANJAY AGGARWAL & SH. SUHAIL KHAN	982133642 & 9361228114	15.04.2024	1365	Yes	Contested				Suit for Recovery
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-5102/21	03.12.2021	SUPER INDIA PAPER PRODUCTS VS. MOHD. SAMI	SH. M.U. REHMAN & MS. TANVI MADAN	981102221 & 9811983001	18.04.2024	867	Yes	Contested				Suit for Recovery
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-969/2020	04.05.2018	NARESH KUMAR NAGPAL VS. DOFEY VENTURES	SH. MAHIR MALHOTRA & SH. SAUMYA AGGARWAL	750385241 & 9013981320	22.04.2024	2180	No	Contested				Trademark Suit
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-1466/23	02.11.2023	SUMIT VERMA VS. MUNICIPAL CORPORATION DELHI	S.K. SINGH & SH. SANJEET MALIK	9811167522 & 9958150227	30.04.2024	180	Yes	Contested				Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1046/2022	08.04.2022	MANOJ KUMAR MEHROTRA Vs NORTH DELHI MUNICIPAL CORPORATION	Sh S.K.Singh	981116525	23.04.2024	743	NIL	Contested	NIL	NIL	RECOVERY	
			306	OMP (COMM)	112/2020	19-11-2020	OMEGA MARKITING VS BOSTIK INDIA	SH. RAJEEV KAPOOR	981116256	30.04.2024	1255	NIL	Contested	NIL	NIL	34	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 2675/2022	14.12.2022	JAWAHAR LAL VOHRA VS RAJIV KUMAR	DN CHATURVEDI	1123070268	26.04.24	499	Yes	DECREE				Suit for Recovery
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 10/2023	02.01.2023	PUNJAB & SIND BANK VS NAZIM AHMED	GAURAV	9953226302	30.04.24	484	Yes	DECREE				Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/513/2019	18-04-2019	M/S JAGDAMBA SALES CORPORATION VS STATE (GOVT. NCT OF DELHI)	Mr.R.K.Goel	931E+009	09-04-2024	1821 DAYS	NO	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/3724/2021	27-09-2021	PRABHJYOT SINGH DANG VS HARPREET SINGH	Mr. Rishu Jain	9811103675	01-04-2024	917 DAYS	YES	CONTESTED	NA	NA	RECOVERY	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	OMP (COMM.)/95/2022	11/07/22	SALMAN KHAN VS KOTAM MAHINDRA PRIME LTD.			19/04/24	#MACRO?	-	Contested			Recovery of Money--2(1)(c)(i)
			310	CS (COMM)	OMP (COMM.)/180/2023	22/12/23	Nidhi Pandey And Another Vs Sabharwal (sole Arbitrator)			20/04/24	#MACRO?	-	Contested			Arbitration & Conciliation Act, 1996--34
			310	OMP (COMM)	CS (COMM)/1352/2023	13/10/23	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI			27/04/24	#MACRO?	-	Contested			Recovery of Money--1
			310	CS (COMM)	OMP (COMM.)/114/2020	26/11/20	SOHIL MADHUKAR VS IDFC FIRST BANK LTD AND ORS			29/04/24	#MACRO?	-	Contested			Arbitration and Conciliation Act 1940--34
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CONTEMPT PETITION	4/2024	13.03.2024	NIKE INNOVATE C.V V/SAURABH UZAIR PROP OF M/RIDER SHOES			15.04.2024	33	~~~~~	APPLICATION DISPOSED	~~~~~	NIL	
			401	CONTEMPT PETITION	5/2024	13.03.2024	NIKE INNOVATE C.V V/SAURABH UZAIR PROP OF M/RIDER SHOES			15.04.2024	33	~~~~~	APPLICATION DISPOSED	~~~~~	NIL	
			401	CS (COMM)	402/2018	16.11.2018	M/S ADROIT TRADING NUTS PVT. LTD. V/S M/SEWANAND RAVINDER KUMAR & Co.	HARINDRA SINGH	9717822673	24.04.2024	1986	~~~~~	CONTESTED	~~~~~	NIL	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/1001/2023	10-07-2023	ADARSH MODI VS. SURAJ VERMA	PRAMOD AGARWAL	9810682372	27-04-2024	292 DAYS	--	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block		OMP (COMM)/26/2023	04-10-2023	RAMAN KUMAR-- Vs SBI CARDS AND PAYMENTS SERVICES LIMITED	Nikhil Malhotra	9811343754	04-04-2024	183	yes	DISPOSED	Nil	Nil	
					Civ DJ/342/2022	13-04-2022	DEEPAK ARORA Vs COOLMIND RESTAURANT P LTD AND), ANR	KANWAL CHAUDHARY(P)	9810050567	12-04-2024	730	yes	DEGREE	Nil	Nil	
					CS (COMM)/357/2020	01-12-2020	SH TARUN DUTA Vs M/BAJAJ ALLIANZE GENERAL CO LTD	NAVNEET GOYAL(P)	9811224831	26-04-2024	1242	yes	DEGREE	Nil	Nil	
					CS (COMM)/71/2023	17-01-2023	M/S SRI BALAJI ENTERPRISES Vs M/S GURUJI PLASTICS	GAGAN SCHAWLA(P)	9891693600	30-04-2024	469	yes	DEGREE	Nil	Nil	
					CS (COMM)/72/2023	17-01-2023	M/S SRI BALAJI ENTERPRISES Vs M/S LAXMI PLASTICS	GAGAN SCHAWLA(P)	9891693600	30-04-2024	469	yes	DEGREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/356/2019	30-08-2019	THREE-N-PRODUCTS PVT. LTD. Vs M/S SATISH KUMAR RAM VARAN	AMRITANSH BATHEJA		30-04-2024	1702 DAYS	No	Contested	NIL	NIL	
				CS COMM	Counter Claim/14/2020	12-03-2020	M/S SATISH KUMAR RAM VARAN Vs M/S AYUR CARE	CHANDRA SHEKHAR SINGH TOMAR		30-04-2024	1441 DAYS	No	Contested	NIL	NIL	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
				CS COMM	CS (COMM)/233/2020	23-09-2020	SH. INDER PAL HIRA VS MS. SWADESHI INFOSYSTEMS PVT. LD.THROUGH DIRECTOR	ADITYA SINGH,	9899645472	12-04-2024	1340 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/428/2022	01-06-2022	DR. SUNITA KAPOOR VS HIMANSHU WADHWA	RAJIV KUMAR GHAWNA	9899308878	01-04-2024	670		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/972/2022	15-12-2022	REALISTIC REALTORS PVT LTD Vs KARANPREET SINGH WALIA	BHARAT GUPTA	45640851	24-04-2024	496		Contested	SAME DAY	SAME DAY	
				Recovery	OMP (COMM.)/29/2023	17-11-2023	Pawan Kumar Vs Aar Kay Fin Lease Pvt Ltd			01-04-2024	136		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/138/2023	03-02-2023	SH. NAVEEN KAPOOR AND ANR. Vs SH. RUPINDER SINGH TALWAR AND ANR	AMARDEEP SINGH	9818186704	25-04-2024	447		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/277/2023	21-03-2023	NIKE INNOVATE C V OWNER PROPRIETOR	PROMOD KUMAR SINGH	9810481016	10-04-2024	386		Contested	SAME DAY	SAME DAY	
				Recovery	Misc DJ/110/2024	14-02-2024	Fenda Audio India Private Limitedthrough Its Director Vs Geodis India Private Limitedthrough Authorised Representative			10-04-2024	56		Contested	SAME DAY	SAME DAY	
				Recovery	Misc DJ/193/2024	06-03-2024	Naveen Kapoor Vs Rupinder Singh Talwar			25-04-2024	50		Contested	SAME DAY	SAME DAY	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/592/2022	23/07/22	OM LOGISTICS LIMITED Vs VEDAGE NATURALSA PRIVATE LIMITED	DARUN SAGGARWAL	9810163624	09/04/24	626	NA	ALLOWED/DECREE D	Nil	Nil	
				CS (COMM)	CS (COMM)/65/2019	07/03/19	NARESH INDERPAL SINGH Vs THE MANAGER (NEW INDIA ASSURANCE COMPANY LTD)	VEER SINGH	7838762688	10/04/24	1861	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/532/2021	10/11/21	AAI CARGO LOGISTICS AND ALLIED SERVICES LTD Vs COURIER N CARGO ALLIANCE AND ANR	MS. ANJANA GOSAIN,	7856293452	27/04/24	899	NA	JUDGEMENT/DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/440/2020	440/2020	24-12-2020	M/S MAX LIFE INSURANCE CO. LTD. Vs RUNKANI BHASKARAN RAO	Manjul Awasthi	9810227224	12.04.2024			Decree			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	OMP (COMM.)/45/2019	OMP (COMM.)/45/2019	27-11-2019	M/S SAGAR CONSTRUCTION Vs GOVT OF NCT OF DELHI			20-04-2024			Contested			
				CS (COMM)/2/2020	CS (COMM)/2/2020	06-01-2020	M/S SHIVAM CORPORATION INDIA Vs M/S K S ENGG WORKS			02-04-2024			Contested			
				CS (COMM)/667/2021	CS (COMM)/667/2021	17-12-2021	KSHITIJ SACHDEVA Vs MOKSHA SINGH AND ANR			18-04-2024			Contested			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
				CS (COMM)/44/2022	CS (COMM)/44/2022	07-01-2022	M/S AQUALITE INDUSTRIES PVT LTD Vs M/S MODERN SHOE INDUSTRY			06-04-2024			Contested			
				CS (COMM)/880/2022	CS (COMM)/880/2022	09-11-2022	NTC LOGISTICS INDIA PVT LTD Vs SK RICE INTERNATIONAL			24-04-2024			Contested			
				CS (COMM)/1001/2022	CS (COMM)/1001/2022	24-12-2022	M/S PARK POLYFAB INDIA Vs M/S SUPER INDIA POLYPACK THROUGH ITS PROP MR SAHIL			22-04-2024			Contested			
				CS (COMM)/18/2023	CS (COMM)/18/2023	02-01-2023	UNION BANK OF INDIA Vs UNNATI SHG AND ORS			03-04-2024			Contested			
				CS (COMM)/34/2023	CS (COMM)/34/2023	05-01-2023	JEE KAY POLYCHEM PVT LTD Vs SHREE SIDDHIVINAYAK AGROTECH AND ALLIED INDUSTRIES THROUGH			04-04-2024			Contested			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	754/2019	23.12.2019	SHUBHEDU MUKERJEE VS. SUBHODH DALAL	INDIAN LAW PARTNERS	9958002005	05.04.2024	1565 DAYS	YES	DECREED	N/A	N/A	RECOVERY
				ARBTN	5792/2018	15.10.2018	KAYNET FINANCE LIMITED VS. MAHENDRA SINGH AND ORS.	ANAND MISHRA	7838587738	18.04.2024	2012 DAYS	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	227/2019	16.12.2019	SENIOR DIVISIONAL COMMERCIAL MANAGER V. GANESH MANAGEMENT SERVICES.	SAUMYASHREE MISHRA	99818492242	24.04.2024	1591 DAYS	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	139/2019	29.07.2019	SR DISTRIBUTION VS MICROMAX INFORMATIVS LTD.	MOHD. SHAZ KHAN	9936084176	29.04.2024	1736 DAYS	NO	DISPOSED	N/A	N/A	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP-COMM	61/2022	12.04.2022	KAMARAJ MATRICULATION HIGHER SECONDARY SCHOOL VS. EDU SMART SERVICES	SH. MAYILSAMY	NOT PROVIDED	15.04.2024	735	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS COMM	250/2021	24.07.2021	DESICCANT ROTERS INTERNATIONAL VS. SR DIVISIONAL MANAGER UNITED INDIA INSURANCE	SH. ARPIT SHARMA	NOT PROVIDED	23.04.2024	943	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (I) COMM	6/2023	14.02.2023	J S HOSPITALITY SERVICES VS. TANVEER HOSPITALITY AND ENTERTAINMENT SERVICES	SH. VIKAS TOMAR	9958867445	26.04.2024	438	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS COMM	553/2022	08.06.2022	STATE BANK OF INDIA VS. SNEH LATA	MS. RUCHI KHURANA	99811170646	30.04.2024	693	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 9 ARBITRATION CONCILIATION ACT	OMP (I) (COMM.)/113/2023	06/12/23	Summit Digital Infrastructure Limited Vs Ashok Kumar Yadav	SH. ASHOK KUMAR YADAV	9412222640	45386	120	NO	DISMISSED	Nil	Nil	OBJECTION U/S 9 ARBITRATION CONCILIATION ACT
				OBJECTION U/S 9 ARBITRATION CONCILIATION ACT	OMP (I) (COMM.)/37/2024	16/02/24	M/s Royal India Vacation Pvt Ltd Vs M/s Goyal Group Of Hotels	SH. SANJAY SINGH	9810744498	45401	63	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 9 ARBITRATION CONCILIATION ACT

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
				OBJECTION U/S 34 ARBITRATION ACT	OMP (COMM.)/70/2020	16/09/20	AMBIKA WEARS PRIVATE LIMITED Vs ORIENTAL INSURANCE CO. LTD.	SH. NIRAJ KUMAR	9818107438	15/04/24	1315	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 ARBITRATION CONCILIATION
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/361/2020	27-11-20	ASHWAN MALHOTRA VS HOUSING DEVELOPMENT FINANCE CORPORATION LTD. AND ANR.	Sh Sandeep Bajaj	99818324703	01-04-24	1221	Yes	DECREED	NIL	NIL	Suit for Permanent & Mandatory Injunction
			12, New Court Block-I	Civil Suit	CS (COMM)/362/2020	28-11-20	M/S POOJA TOOLS AND EQUIPMENTS PVT. LTD. Vs M/S DEW SOFT FABRICATION PVT. LTD.	Sh Ravi Kumar	991118926	01-04-24	1220	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/1/2023	2-1-23	M/S DARSHANA AGRO VS SHEERIE FOODS	Sh Anis Mohammad	9971412326	02-04-24	456	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/13/2024	23-3-21	DYNAMIC BRANDS PVT. LTD. Vs PLUS MAX GROUP OF COMPANIES AND ORS.	Sh. Abhinav Sharma	9873011081	08-04-24	1112	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/48/2021	19-1-21	EMU LINES PVT.LTD. Vs CENTRAL WAREHOUSING CORPORATION AND ANR.	Sh Uday Kumar	8882303942	10-04-24	1177	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/568/2022	30-9-22	M/S HIMALAYAN ALES PRIVATE LIMITED Vs M/S ADAAB HOTELS LTD.	Ms Sonal Anand	9811101222	15-04-24	563	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	Execution (Comm.)/29/2023	23-1-23	MS ENGINEERING PROJECT INDIA LTD Vs MS KRISHNA CONSTRUCTION CO	Sh Kaushal Kishore	9717748682	19-04-24	452	Yes	DISMISSED	NIL	NIL	Execution Petition
			12, New Court Block-I	Civil Suit	OMP (COMM.)/33/2023	29-5-23	SAHIB SITAL SINGH BAJWA Vs AAKASH EDUCATIONAL SERVICES LTD	Pratibha Dwivedi	9869967308	19-04-24	326	Yes	DISMISSED	NIL	NIL	Petition U/s 34 r/w 12 of the Arbitration &
			12, New Court Block-I	Civil Suit	CS (COMM)/289/2023	8-12-20	ASHOK KUMAR NATH VS M/S SURYA DESIGN LINE PRIVATE LIMITED	Sh Tarang Gupta	7838983455	23-04-24	1232	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	OMP (COMM.)/56/2023	3-10-23	BIRJU MANDAL Vs M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	Ms Anamika Ratan	9990066090	26-04-24	206	Yes	ALLOWED	NIL	NIL	Petition U/s 34 r/w 12 of the Arbitration &
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM)431/2020	19-12-20	SUKH SAGAR SILK VS PARAS FAB	PRAVEEN KUMAR AGGARWAL	9873935534	08-04-24	1206	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	CS(COMM)432/2020	19-12-20	SUKH SAGAR SILK VS PARAS DRESS MATERIAL	PRAVEEN KUMAR AGGARWAL	9873935534	08-04-24	1206	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	CS(COMM)63/2019	7-5-19	PAM COSMETICS AND GLASSES VS AXIS BANK LTD	ANKIT KASHYAP	8699979909	15-04-24	1805	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	CS(COMM)62/2019	7-5-19	RUPIN ASSOCIATES VS AXIS BANK LTD	ANKIT KASHYAP	8699979909	18-04-24	1808	YES	DECREED	Not Filed	N.A.	Suit for recovery

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section for
			6, New Court Block-I	Commercial	CS(COMM)160/2021	8-4-21	ONE PLACE WEB SOLUTION VS SHAHNAZ AYURVEDICS	SANJAY KUMAR	9911710427	22-04-24	110	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	OMP(1)(COMM)725/2024	25-4-24	MYTRAH ENERGY INDIA VS SOLAR ENERGY CORPORATION	SHRI VENKATESH	47099999	29-04-24	4	NO	DISMISSED	Not Filed	N.A.	SECTION 9 A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Civil Suit	CS (COMM)/694/2022	44902	ORIFLAME INDIA PRIVATE LIMITED Vs MR ABDUL MIR KHALICK	AMAN LEEKHA	9871455077	45390	488	NA	Contested	NA	NA	Civil Suit
			17, New Court Block-I	Petition U/s 34	ARBTN/28/2019	43623	VANILA INDIA PRODUCER COMPANY LTD. AND ORS. Vs SMALL FARMERS AGRIBUSINESS CONSORTIUM	PRACHI BAJPAI	9560698034	45400	1777	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	OMP (COMM.)/20/2023	45036	KINNETIC ADVERTISING INDIA PRIVATE LIMITED Vs SECTOR 6 TECHNOLOGIES LLP	SUMIT ROY	9899142755	45409	373	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	OMP (COMM.)/50/2022	44854	NATIONAL HIGHWAYS AUTHORITY OF INDIA Vs LION ENGINEERING CONSULTANT	SUMIT KUMAR SVATS	8527007503	45412	558	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COMM/164/2019	26-07-2019	SANJAY KUMAR SINGH VS JAYANTA KUMAR BOSE & ORS	SIDHANT BHATIA	9811352998	06-04-2024	176 days from filing of the case		SUIT DECREED/CONTES TED			SUIT FOR RELIEF OF PERMANENT MANDATO
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	435/2023	04-05-2023	AKK BUILDCON PRIVATE LIMITED Vs FRANCHISE MANAGEMENT COMPANY PVT LTD	HAIDER ALI	--	22-04-2024	354	--	ALLOWED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	OMP (COMM.)/2/2023	1/4/23	THE OXFORD SCHOOL OF EDUCATION Vs M/S EDU SMART SERVICES PVT LTD	SHYAM SKUMAR	N/A	4/27/24	479	YES	PETITION U/S 34 ALLOWED	--	--	
					OMP (COMM.)/3/2023	1/4/23	THE OXFORD SCHOOL OF EDUCATION Vs M/S EDU SMART SERVICES PVT LTD	SHYAM SKUMAR	N/A	4/27/24	479	YES	PETITION U/S 34 ALLOWED	--	--	
					OMP (COMM.)/4/2023	1/4/23	THE OXFORD SCHOOL OF EDUCATION Vs M/S EDU SMART SERVICES PVT. LTD.	SHYAM SKUMAR	N/A	4/27/24	479	YES	PETITION U/S 34 ALLOWED	--	--	
					OMP/COMM/17/18	10/30/18	SATYAPAL SINGH VS GLOBE CAPITAL MARKET	ASIF ALI	N/A	4/29/24	2008	YES	PETITION U/S 34 DISMISSED	--	--	
					OMP/COMM/18/18	10/30/18	SATYAPAL SINGH VS GLOBE COMMODITIES LTD.	ASIF ALI	N/A	4/29/24	2008	YES	PETITION U/S 34 DISMISSED	--	--	
					CS/COMM/40/18	11/16/18	ASSURED BPO VS OVARVEL STAYS	BRIJU SHANKAR	N/A	4/30/24	1992	YES	Suit Dismissed	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution	Act Section
					CS/COMM/234/23	3/6/23	PRAMOD KUMAR VS. GANNON DUNKERLEY	VIKRAM SINGH BHATIA	N/A	4/30/24	421	YES	Suit Dismissed	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION U/S 34	OMP (COMM)/1/2021	1/6/21	JAWAD AHMAD SIDDIQUI Vs MUQEEM AHMAD	SHARAD PANDEY	9.89E+009	3/11/24	1160	NO	CONTESTED	--	--	
				PETITION U/S 34	OMP (COMM.)/35/2021	9/24/21	THE CHIEF ENGINEER BURSER H.E.PROJECT, NHPCAT KISHITWAR, DISTRICT KISHITWAR	SAPANK MISHRA	9871185142	3/30/24	918	NO	CONTESTED	--	--	
				ARBTN U/S 34	ARBTN/219/2018	9/17/18	DY GENERAL MANAGER (MM) PROJ RANA(P), RSP SAIL Vs M/S MONOTECH ENGINEERS PVT LTD	ASHISH	9.97E+009	3/22/24	2013	NO	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/75/2019	4/1/19	SSIPL LIFESTYLE PRIVATE LIMITED Vs EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN(P),	9.99E+009	3/12/24	1807	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/20/2019	2/15/19	NEERAJ KHANDELWAL Vs M/S BHIWADI FRIENDS REALTORS P LTD	RAJEEV KAPOOR(P),	9.90E+009	3/20/24	1860	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/257/2022	3/10/22	ONE97 COMMUNICATION LTD Vs K SERA SERA MINIPLEX LTD	NIRAJ SINGH(P),	9.81E+009	3/26/24	747	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/312/2019	9/21/19	EVERFAST FREIGHT FORWARDERS PVT LTD Vs TS SIJUMON	SHIVAM SHARMA(P),	9.65E+009	3/28/24	1650	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/1083/2022	11/2/22	AVNG INFRASTRUCTURES PVT. LTD Vs MUNICIPAL CORPORATION OF	SAVITA MALHOTRA	9.81E+009	3/30/24	514	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/304/2020	10/26/20	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	ANURADHA MITTRA(P),	9205113671	3/21/24	1242	YES	CONTESTED	--	--	
				COMERCIAL SUIT	Misc DJ/39/2022	1/13/22	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	SANJEEVANI MITTAL	9.65E+009	3/21/24	798	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/602/2021	12/2/21	HIGHFIELD DISTILLERS AND BOTTLERS PVT LTD Vs GFS FINANCIAL SOLUTION PRIVATE	Sh. Hemant Kaushik	9.90E+009	4/2/24	852	NO	Contested	--	--	
				COMMERCIAL SUIT	OMP (COMM.)/69/2022	12/20/22	M/S. PARIMALA ENTERPRISES AND ORS. Vs M/S D R JOHNS LAB HEALTHCARE PVT	Sh. Saket Gogia	9.74E+009	4/18/24	485	NO	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/148/2022	2/3/22	MAHAVEER ENTERPRISES Vs M/S EXPRESS CLINICS PRIVATE LIMITED	Sh. Saket Gogia	9.74E+009	4/30/24	817	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/191/2020	7/27/20	M/S SUPER CASSETTES INDUSTRIES PVT. LTD. Vs INFORMATION TV PRIVATE LIMITED	UDAY SINGH CHOPRA	9.83E+009	4/6/24	1349	YES	Contested	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				PETITION U/S 34	OMP (COMM.)/8/2022	2/16/22	HALDIRAM MANUFACTURING COMPANY PRIVATE LIMITED Vs ANKUR MADAN	MANISH VERMA	9.81E+009	4/15/24	789	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1163/2022	12/1/22	CIVICON HI TECH PVT. LTD. Vs ENGINEERING PROJECT INDIA LTD.	PRAKASH BHARDWAJ	9.87E+009	4/16/24	502	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/855/2023	9/22/23	UNION BANK OF INDIA Vs PREM KUMAR MISHRA	DHANANJAY KUMAR	9.31E+009	4/26/24	217	YES	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	30	Comm.	319/22	02.04.2022	MRJ Steel v/s M/S Deewan Chand			09.04.2024	738	--	Dismissed	--	--	
				Comm.	106/23	31.01.2023	Deewan Chand v/s MRJ Steel			09.04.2024	434	--	Dismissed	--	--	
				Comm.	557/22	02.06.2022	Harsh International v/s Cozy Touch Poly Foam	Ankur Singhal	981126091	23.04.2024	651	--	Decreed	--	--	
				Comm.	1028/22	19.10.2022	Cozy Touch Poly Foam v/s Harsh International	Ankur Singhal	981126091	23.04.2024	552	--	Dismissed	--	--	
				Comm.	308/24	23.04.2024	Cozy Touch Poly Foam v/s Harsh International	Ankur Singhal	981126091	23.04.2024	0	--	Dismissed	--	--	
				Comm.	339/22	02.04.2022	M/S Brindco Sales Vs Indospirit Distribution Pvt Ltd	Sh. Vendata Verma	9.91E+009	30.4.2024	759	--	Dismissed	--	--	
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	ARB TN	ARB TN/193/2018	04-08-2018	INDIA TOURISM DEVELOPMENT CORPORATION Vs M/S SOFI AND COMPANY	AKHIL SACHAR	9.89E+009	27-04-2024	2093	yes	PARTLY ALLOWED	---	---	
				CS DJ	CS DJ/879/2018	04-06-2018	M/S PROFESSIONAL IMPEX PVT LTD Vs M/S GLOBAL INFONET DISTRIBUTION (P) LTD	K.L. MISHRA	----	01-04-2024	2128	yes	DECREED	---	---	
				OMP	OMP (COMM.)/32/2023	29-04-2023	RAJKUMAR SAINI Vs PUBLIC WORKS DEPARTMENT	AAKASH NAVAL	----	06-04-2024	343	yes	DISMISSED	---	---	
				OMP	OMP (COMM.)/76/2023	28-07-2023	LAVA INTERNATIONAL LTD. Vs M/S RALLY INFRA PVT. LTD.	NISHANT DATTA	----	26-04-2024	273	yes	PETITION DISMISSED	---	---	
				OMP	OMP (COMM.)/97/2023	31-10-2023	AR KAY MEDICOS PRIVATE LIMITED Vs MEDSOURCE HEALTHCARE PRIVATE LIMITED	AMIT DAYAL	----	20-04-2024	172	yes	PETITION DISMISSED	---	---	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	967/2022	26.09.2022	RANBIR SINGH VS BONZO KIDS APPAREL	SUNIL KUMAR	9212338846	01.04.2024	555	NO	CONTESTED	---	---		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section	
				749/2023	14.08.2023		MS MEGHA INCENSES V/S RAVINDER SADH	Manish Gumman	9811052050	18.04.2024	249	NO	CONTESTED	---	---		
				755/2023	14.08.2023		MS MEGHA INCENSES V/S ARUNA SADH	Manish Gumman	9811052050	18.04.2024	249	NO	CONTESTED	---	---		
				750/2023	16.08.2023		MS MEGHA INCENSES V/S AMITAB SADH	Manish Gumman	9811052050	18.04.2024	249	NO	CONTESTED	---	---		
				89/2021	09.02.2021		LALA RAM VERMA V/S MS BLISS HOSPITALITY	Satyajit Kumar	9555215464	20.04.2024	1167	NO	CONTESTED	---	---		
				112/2023	02.02.2023		ABHISHEK ENTERPRISE V/S SDMC	Diggij Pathak	9811062351	20.04.2024	444	NO	CONTESTED	---	---		
				113/2023	02.02.2023		ABHISHEK ENTERPRISE V/S SDMC	Diggij Pathak	9811062351	20.04.2024	444	NO	CONTESTED	---	---		
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	274/2022	06-09-2022	PUNJAB NATIONAL BANK VS. M/S PRAGATI INDIA	MEENA GUPTA PANDEY VS. YASH KUMAR RAJPUT	9654336403	24-04-2024	593	YES	CONTESTED	NIL	NIL		
			12	RECOVERY	157/2021	17-09-2021	GUPTA INFRASTRUCTURE LTD.VS. WORLDWIDE METALS PVT. LTD.	POWER VS. AMRITA SINGH VS. BALWINDER	8130887703	27-04-2024	950	YES	CONTESTED	NIL	NIL		
			12	RECOVERY	111/2022	13-08-2021	DEEPA SINGH VS. BASIC CLOTHING PVT. LTD.	VS. PRADEEP KUMAR VS. ROHIT	9810547123	23-04-2024	980	YES	CONTESTED	NIL	NIL		
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	OMP (COMM) 7/2021	27-03-2021	OMINDER SHARMA VS HINDUSTAN PETROLEUM LTD.	VS HIMANSHU GUPTA	9818027581	10-04-2024	3 YRS 13 DAYS	YES	DISMISSED	-	-876		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	66/2023	12-07-2023	SANJAY KAUSHIK VS HARISH CHAND	VS TARUN KUMAR	9213905829	02-04-2024	265	Contested	-	N/A			
				C.S. (COMM)/	53/2021	16-09-2021	RAJU Vs SANDEEP PATIDAR	VS VISHAL	9.873E+010	09-04-2024	936	Contested	-	N/A			
				C.S. (COMM)/	85/2021	17-12-2021	SANDEEP PATIDAR VS M/S KISHAN GOLD ENTERPRISES	VS VISHAL CHHABRA	9.873E+010	09-04-2024	844	Contested	-	N/A			
				C.S. (COMM)/	55/2021	20-09-2021	NIKE INNOVATEC.V. VS INDER AND ORS.	VS PRAMOD	9654892973	16-04-2024	939	Contested	-	N/A			
				C.S. (COMM)/	42/2021	16-06-2021	M/S SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs EAST DELHI MUNICIPAL CORPORATION	VS ASEEM MEHROTRA	9811062351	19-04-2024	1038	Contested	-	N/A			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section	
				C.S. (COMM)/	104/2023	20-10-2023	UNION BANK OF INDIA Vs REKHA	RAVI KUMAR	991118926	20-04-2024	183	Contested	-	N/A			
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 423/2021	25-10-2021	ANKIT JINDAL VS VIRENDER KUMAR PROJECT PVTL LTD	Sh. Ankit Banati,	981E+009	04.04.2024	892	YES	Dismissed	EXECUTION NOT FILED	NO		
				CS(COMMERCIAL)	CS (Comm.) No. 647/22	21-11-2022	Union Bank of India vs M/s Jyoti Electronics	Sh. Vishnu Jaysaval	1.00E+010	08.04.2024	504	YES	DECREED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (Comm.) No. 599/2022	29-10-2022	State Bank of India vs Ravinder Kumar Sahu	Sh. Rakesh Kumar	9.31E+009	09.04.2024	528	YES	DECREED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (Comm.) No. 360/21	29-09-2021	Mrs. Vidhu Mehtani Prop of M/s Vidhu Textiles vs. Lakshay Dall Prop of M/s L.A. Collection	Sh. Naveen Kumar Goyal	9.81E+009	10.04.2024	924	YES	DECREED	EXECUTION NOT FILED	NO		
				CS(COMMERCIAL)	CS (Comm.) No. 136/21	03.03.2021	Sonu Jain vs. Shashank Jain and Anr.	Sh. Vatan Bhatnagar and Ms. Anu Mehra,	9.81E+009	20.04.2024	1144	YES	DISMISSEED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (Comm) No. 195/2022	15.03.2022	Abhishek Goyal vs. M/s Ujjwal Traders & Anr.	Sh. Amit Garg	1.00E+010	23.04.2024	770	YES	DECREED	EXECUTION NOT FILED	NO		
				CS(COMMERCIAL)	CS (COMM) 523/21	04.12.2021	PUNJAB AND SINDH BANK Vs NEETAGUPTA AND ORS	Sh. Anshu Shukla	9.21E+009	29.04.2024	877	YES	DECREED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS Comm No. 336/2020	16.07.2018	Ajay Kumar Jain Prop.M/s Electrical v. M/s Softel Machines Pvt. Ltd.	Sh. Nitish Kumar Singh	8.70E+009	30.04.2024	2115	YES	DECREED	EXECUTION NOT FILED	NO		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	57	Commercial	CS (COMM)/465/2023	18-09-2023	IDBI BANK LIMITED THROUGH AGM Vs GAURAV JAIN	P J MEHTGA	9811044353	DECREED	225	Yes	DECREED	Execution not filed	nil		
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building														
			303, New Court Building		CS (COMM)/347/2023	19-07-2023	BHARAT RUHELA Vs M/S DHA ENTERPRISES THROUGH ITS MANAGING PARTNER HIMANSHU GOSWAMI	M/S JAYANT PAWAR		29-04-2024	285	Y	DECREED	N/A			
			303, New Court Building		CS (COMM)/485/2021	23-11-2021	SMT SUMAN JAIN Vs BUCKBOX TEHNOLOGIES PVT LTD	VS RANJAN DINESH DOSHI			30-04-2024	889	Y	DECREED	N/A		
			303, New Court Building		CS (COMM)/521/2023	14-10-2023	PANKAJ LUNIA Vs RAJENDERA BAID	VS NEELAM KUMARI MALIK			10-04-2024	179	Y	DECREED	N/A		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
			303, New Court Building		CS (COMM)/569/2023	01-11-2023	M/S ARHANT TRADERS Vs RUBY CHAUDHARY	YASH RAJPUT	KR	22-04-2024	173	Y	DECREED	N/A		
			303, New Court Building		CS (COMM)/265/2020	17-02-2020	LEVER FINVEST PRIVATE LIMITED Vs HEADSTRONG INTERNATIONAL EXPORTS PRIVATE LIMITED	SANJEEV Vs NIRWANI		30-04-2024	1534	Y	DECREED	N/A		
42	SH. REETESH SINGH	Shahdara														
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	OMP(Comm.)/75/22	23.05.22	Ravi Prakash Vs. M/s Kotak Mahindra Bank Ltd. And Anr.	Manoj Kumar	N.A	01.04.24	679	N.A	Contested		N.A	N.A
					Ex.(Civil)/469/21	02.12.21	Shri Transport Finance Co. Ltd. Vs. Prabhat Jearth And Anr.	Rajesh Kumar	N.A	26.04.24	876	N.A	Contested		N.A	N.A
					Ex.(Civil)/396/21	23.10.21	Kotak Mahindra Prime Ltd. Vs. Ajay Khurana	Rohit Bohra	N.A	26.04.24	916	N.A	Contested		N.A	N.A
					OMP(Comm)/83/23	31.07.23	M. Ravishankar Vs. M/s SBI Cards & Payment Services Ltd.	Matloob Alam	N.A	27.04.24	271	N.A	Contested		N.A	N.A
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/197/20	05.11.2020	Md. Shamshad Khan Vs. SIPIIL Textile Pvt. Ltd.	Kushal Gupta	Raj	08.04.24	1250	Yes	Contested	N.A	N.A	
					CS(Comm.)/341/19	24.09.19	Rakesh Gupta Vs. APA Hospitality Pvt. Ltd.	Rajeev Bansal	N.A	02.04.24	1604	Yes	Contested	N.A	N.A	
					CS(Comm.)/442/19	06.12.19	The Oriental Insurance Co. Ltd. & Anr. Vs. M/s VRC Logistics Pvt. Ltd.	Amandeep Singh	N.A	01.04.24	1578	Yes	Contested	N.A	N.A	
					CS(Comm.)/443/19	06.12.19	The Oriental Insurance Co. Ltd. & Anr. Vs. M/s VRC Logistics Pvt. Ltd.	Amandeep Singh	N.A	01.04.24	1578	Yes	Contested	N.A	N.A	
					CS(Comm.)/488/21	22.09.21	Savencia Formage And Dairy India Pvt. Ltd. Vs. Indian Frozen Food LLP	D And V Legal	N.A	01.04.24	922	Yes	Contested	N.A	N.A	
					CS(Comm.)/745/21	23.12.21	Krishan Pal Vs. Shri Ram General Insurance Co. Ltd.	Piyush Mittal	N.A	08.04.24	837	Yes	Contested	N.A	N.A	
					CS(Comm.)/934/22	15.12.22	Invention India (Exports) Pvt. Ltd. Vs. Export Credit Guarantee Corporation Ltd.	Naresh Thanai	N.A	25.04.24	497	Yes	Contested	N.A	N.A	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 471/2022	06.10.2022	CANARA BANK VS NANCY SEHGAL	RAJESH KUMAR, NISHA SETHI SUDAN	9810224624, 9654853525	06.04.2024	548	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 472/2022	06.10.2022	CANARA BANK VS NANCY SEHGAL	RAJESH KUMAR, NISHA SETHI SUDAN	9810224624, 9654853525	06.04.2024	548	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 482/2022	10.10.2022	CANARA BANK VS PUNEET SEHGAL	RAJESH KUMAR, NISHA SETHI SUDAN	9810224624, 9654853525	06.04.2024	544	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 38/2018	28.11.2018	CANARA BANK VS JASNEET SINGH, SINGH	RAJESH KUMAR, M.P. ARORA	9891221922, 9999457850	12.04.2024	1962	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	ARBITRATION U/S 34	OMP COMM. 36/2023	10.05.2023	RAKESH VS HDFC BANK LTD.	HARI DUTT SHARMA, SACHIN KATIYAL	9968237135, 9811250543	16.04.2024	342	NO	PETITION DISMISSED	NIL	NIL	ARBITRATION U/S 34
			603	Commercial Suit	CS COMM. 267/2023	30.05.2023	SUNIL KUMAR VS M/S TAMTA CONSTRUCTION	DHEERAJ NAYAL, R.P. TAMTA	9810550260, 9654825538	20.04.2024	326	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 437/2023	20.09.2023	INDIAN BANK VS M/S C ELECTIONALS	SANKIT DAGAR, PANKAJ	9717873560, 9811399499	22.04.2024	215	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	ARBITRATION U/S 34	OMP COMM. 103/2019	11.10.2019	M/S ROYAL MERIDIAN INDIA P LTD. VS UNION OF INDIA	MANU GARG, D.K. SRIVASTAVA	9994468603, 9810945588	23.04.2024	1656	NO	PETITION ALLOWED	NIL	NIL	ARBITRATION U/S 34
			603	Commercial Suit	CS COMM. 35/2023	18.01.2023	STATE BANK OF INDIA VS SUSHIL KUMAR	SUBRAT TIWARI, ABHIJEET YADAV	9667030590, 9693130048	24.04.2024	462	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
603	Commercial Suit	CS COMM. 433/2023	18.09.2023	CANARA BANK VS MADHUKAR BABU	POOJA SISODIA, ASHWANI TYAGI	9212888057, 9354787060	30.04.2024	225	YES	ALLOWED	NIL	NIL	RECOVERY SUIT			

